

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.419**  
**IB/599/ND/2023**

**IN THE MATTER OF:**

Rashtriya Mill Mazdoor Sangh	...	Applicant
Versus		
National Textile Corpn Limited	...	Respondent

**Under Section 9 (IBC)**

**Order delivered on 05.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent : Adv. Shiva Lakshmi CGSC

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

No representation on behalf of the Applicant. List the matter on **01.08.2024**.

**Sd/-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**Sd/-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**